- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 360/17/19]
- III. (i) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Nuclear Power Corporation of India Limited (NPCIL), for the year 2019-20.

[Placed in Library. See No. L.T. 364/17/19]

(ii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Bharatiya Nabhikiya Vidyut Nigam Ltd. (BHAVINI), for the year 2019-20.

[Placed in Library. See No. L.T. 365/17/19]

(iii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Electronics Corporation of India Limited (ECIL), for the year 2019-20.

[Placed in Library. See No. L.T. 362/17/19]

(iv) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the IREL (India) Limited (formerly known as Indian Rare Earths Limited), for the year 2019-20.

[Placed in Library. See No. L.T. 363/17/19]

(v) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Uranium Corporation of India Limited (UCIL), for the year 2019-20.

[Placed in Library. See No. L.T. 361/17/19]

- I. Notifications of the Ministry of Communications
- II. Annual Reports and Accounts (2014-15, 2015-16, 2016-17 and 2017-18) of RMSA Chennai, NBT, New Delhi, RMSA and SSA Dehradun, JEPC RANCHI, Goa Sarva Shiksha Abhiyan SSA, GOA, SSA Kerala, RMSA Tamil Nadu, RMSA, Kerala and SSA, Manipur and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री; संचार मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रानिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री धोत्रे संजय शामराव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:—

I. A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications) Notification No. 116-6/2017 NSL-II (Vol. II), dated the 13th June, 2019, amending the Telecommunication Mobile Number Portability (Seventh Amendment) Regulations, 2018, to substitute certain entries in the

notification, under Section 37 of the Telecom Regulatory Authority of India Act, 1997. [Placed in Library. See No. L.T. 186/17/19]

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Tamil Nadu State Mission implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Chennai, Tamil Nadu, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Mission.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 283/17/19]
 - (ii) (a) Annual Report and Accounts of the Tamil Nadu State Mission implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Chennai, Tamil Nadu, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Mission.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 283/17/19]
 - (iii) (a) Annual Report and Accounts of the National Book Trust, India, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Trust.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 278/17/19]
 - (iv) (a) Annual Report and Accounts of the Uttarakhand Sabhi Ke Liye Madhyamik Shiksha Parishad, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Dehradun, Uttarakhand, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Parishad.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 417/17/19]
 - (v) (a) Annual Report of the Uttarakhand Sabhi Ke Liye Madhyamik Shiksha Parishad, implementing the Rashtriya Madhyamik Sarva Shiksha Abhiyan (RMSA), Dehradun, Uttarakhand, for the year 2017-18.
 - (b) Review by Government on the working of the above Parishad.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. See No. L.T. 417/17/19]
- (vi) (a) Annual Report of the Uttarakhand Sabhi Ke Liye Shiksha Parishad, implementing the Sarva Shiksha Abhiyan (SSA), Dehradun, Uttarakhand, for the year 2017-18.
 - (b) Review by Government on the working of the above Parishad.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. See No. L.T. 430/17/19]
- (vii) (a) Annual Report of the Jharkhand Education Project Council (JEPC), Ranchi, implementing the Sarva Shiksha Abhiyan, Jharkhand, for the year 2017-18.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. See No. L.T. 284/17/19]
- (viii) (a) Annual Report of the Jharkhand Secondary Education Project Council (JEPC), Ranchi, implementing the Rashtriya Madhyamik Shiksha Abhiyan, Jharkhand, for the year 2017-18.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above. [Placed in Library. See No. L.T. 277/17/19]
- (ix) (a) Annual Report of the Goa Sarva Shiksha Abhiyan (SSA), Goa, for the year 2017-18.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above. [Placed in Library. See No. L.T. 281/17/19]
- (x) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Kerala, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above. [Placed in Library. See No. L.T. 279/17/19]
- (xi) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Tamil Nadu, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above. [Placed in Library. See No. L.T. 283/17/19]
- (xii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Kerala, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above. [Placed in Library. See No. L.T. 282/17/19]
- (xiii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Kerala, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above. [Placed in Library. See No. L.T. 282/17/19]
- (xiv) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Kerala, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above. [Placed in Library. See No. L.T. 282/17/19]
- (xv) (a) Annual Report of the Sarva Shiksha Abhiyan State Mission Authority, Manipur, Imphal, for the year 2017-18.
 - (b) Review by Government on the working of the above Authority.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above. [Placed in Library. See No. L.T. 276/17/19]

Various Separate Audit Reports (2011 to 2018) of Comptroller and Auditor General of India and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Separate Audit Report of the Comptroller and Auditor General of India on the Annual Accounts of the India Development Foundation of Overseas Indians (IDF-OI), New Delhi, for the year 2011-12.